

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4239/2024

DILIP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ajay Kumar Talesara, AOR
Mr. Mudit Talesara, Adv.
Mr. Samarth Talesara, Adv.

For Respondent(s) : Mr. Sarvesh Singh Baghel, AOR

Mr. Manish Raghav, Adv.
Ms. Rashmi Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 & 2 are duly represented.

Scanned soft copies of High Court and Trial Court records have been received. Let soft copy of the same be provided the counsels for the both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Thereafter, Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ